

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6422
ANSWERED ON:15.05.2012
RENTING OF GODOWNS
Jakhar Shri Badri Ram

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of private godowns taken on rent by the Food Corporation of India (FCI) alongwith the amount paid as its rent during the last three years, state-wise and year-wise;
- (b) the number of godowns, out of these, being used for storage of foodgrains and the capacity thereof;
- (c) whether the Government had taken any steps to ensure reduction in rent at the time of taking these private godowns on rent; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): The number of private godowns taken on rent by FCI during the last three years State-wise is at Annexure-I.

The details of rent paid for private godowns during the last three years State-wise are at Annexure-II.

All the godowns hired are used for storage of foodgrains. The capacity of above godowns is as follows:-

Year(Position No. of Capacity
as on Pvt. in lakh MT
31st March Godowns

2009 125 11.53

2010 178 17.08

2011 145 18.13

(c) & (d): GMs (Region)/EDs(Zone) have been delegated powers to hire godowns as per the storage requirements. Godowns are only hired to meet operational requirements on need basis, as per instructions.

Private godowns are hired only if storage space is not available with Central Warehousing Corporation (CWC) or the State Warehousing Corporation (SWC) at a particular location.

The private godowns are hired by FCI under the Private Warehousing Scheme through a transparent tendering process, ensuring competitiveness.